

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 167 of 2019

IN THE MATTER OF:

Aalborg CSP A/S ...Appellant

Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Puneet Singh Bindra, Mr. Simran Jeet and Mr. Sanampreet Singh, Advocates.

Respondent: Mr. Manik Dogra, Mr. Sidhartha Das and Mr. Dhruv Pandey, Advocates.

with

Company Appeal (AT) (Insolvency) No. 168 of 2019

IN THE MATTER OF:

Aalborg CSP A/S ...Appellant

Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. K. Datta with Mr. Puneet Singh Bindra, Mr. Simran Jeet, Mr. Sanampreet Singh and Ms. Niharica Khanna, Advocates.

Respondent: Mr. Manik Dogra, Mr. Sidhartha Das and Mr. Dhruv Pandey, Advocates.

Company Appeal (AT) (Insolvency) No. 167 of 2019 and 168 of 2019

ORDER

05.07.2019: Heard Mr. Arun Kathpalia, learned senior counsel for the Appellant in Company Appeal (AT) (Insolvency) No. 168 of 2019. Hearing on behalf of the Appellant stands concluded.

Post both the appeals 'for hearing' arguments of learned counsel for the Respondent on **19th July, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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